

Annexure-3

Name of the Corporate Debtor: Sidhartha Buildhome Pvt. Ltd.

Date of commencement of CIRP: 04.03.2021

List of Creditors as on: 26.03.2022

Secured Financial Creditors (Other than Financial Creditors belonging to any Class of Creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount to contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	24.03.2021	1,10,31,36,105	1,10,31,36,105	FC	As per Note-1	No	12.48	Nil	Nil	0	Nil	
2	Punjab & Sind Bank	23.03.2021	63,49,66,269	63,49,66,269	FC	As per Note-2	No	7.19	Nil	Nil	0	Nil	
	Total		1,73,81,02,374	1,73,81,02,374				19.67			0	Nil	

FC= Financial Creditors

NOTE-1

DETAIL OF SECURITY INTEREST IN FAVOUR OF PUNJAB NATIONAL BANK

- 1 Exclusive Charge on the fixed and movable asset of the Estella Project. Equitable mortgage on the Estella Project land belongs to Ish Kripa Properties Pvt Ltd measuring 9.225 acres & construction thereon
- 2 **Personal**
 - Mr. Sidharth
 - Mr. Randhir
- 3 **Corporate Guarantee**

Corporate Guarantee of Ish Kripa Properties Pvt Ltd

NOTE-2

DETAIL OF SECURITY INTEREST IN FAVOUR OF PUNJAB AND SIND BANK

- 1 Exclusive charge by way of Equitable Mortgage of project land along with proposed superstructure thereon falling under Phase II admeasuring 4.647 acres in the revenue estate of village Wazirpur, situated at Sector-95, Tehsil & Distt-Gurgaon, Haryana.
- 2 First Charge by way of Hypothecation of all the Movable Project Assets of NCR Phase II, Sector 95, Gurgaon created/to be created both present and future.